

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	TP No.106/241/2016
COMPANY PETITION/APPLICATION NO.	Cont. A. /01/2024 in Company Petition No.93/2013
NAME OF THE COMPANY	Sri Dhanada Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Namireddy Raghu Ram Reddy
NAME OF THE RESPONDENT(S)	Sri Dhanada Laboratories Pvt Ltd
UNDER SECTION	397/398

ORDER

Cont. A. /01/2024

Present: Ld. Counsel Mr. L. Venkateshwara Rao for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondents No.1&2.

None for the Respondent No.3 & 4.

None for the Respondent No.5 & 6.

Respondents No.3 to 6 served but not present. Hence Respondents No.3 to 6 set ex-parte. Last opportunity is granted for filing of counter by Respondents No.1 & 2. **Matter is adjourned to 10.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)